

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P No. 126/2013

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th July, 2017, 10.30 A.M

Name of the Company	Jagdish Kr. Arora & Anr. -Vs- Kasturi Khyati Motels Pvt Ltd & Ors.		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Mr. Hirak K. Mitra
Sr. Adv

Petitioner

rep. Seal.
27/7/17.

Mr. J. Ganguly, Adv.
Mr. S. Chatterjee Adv.
Ms. S. Chatterjee, Adv.
Mr. M.K. Seal, Adv.

Mr. Retabrat K. Mitra, Adv

Mr. A. Kanodia, Adv

Mr. S. Sarkar, Adv.

Mr. A. Das, Adv

for R L 283.

28/7/17

27-07-2017 – CP No. 126/2013 – IA-42/2016- Jagdish Kr. Arora & Anr. Vs. Kasturi Khyati Motels Pvt. Ltd. & Ors.

ORDER

The Ld. Lawyer on behalf of the petitioner as well as on behalf of the respondent(s) are present.

Due to paucity of time, the respondent(s) could not commence argument.

Fix on 24-08-2017 for argument by the respondent(s).

sd.
MANORAMA KUMARI
MEMBER(J)